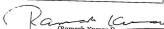


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI.

O R D E R

It is hereby ordered that following Judicial Officer posted at Karkardooma Courts, Delhi, shall hold their Courts in Room Numbers as mentioned against their names, with immediate effect.

Sl.No.	Name of the Officer	Court Room No.
1.	Ms. Kiran Bansal, Additional Sessions Judge-04, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.51, B-Block, 2 nd Floor, Karkardooma Courts, Delhi.
2.	Sh. Arvind Bansal, Additional Sessions Judge-05, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.28, C-Block, Ground Floor, Karkardooma Courts, Delhi.



(Ramesh Kumar-I) 31/1/23
Principal District & Sessions Judge : East District
Karkardooma Courts, Delhi.

No. 4A-63 /Pr.D&SJ (East)/KKD/Delhi

Date: 31/1/23

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District Judge & Sessions Judge (HQs), Ti's Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
5. The Officer In-charge, Computer Branch, Karkardooma Courts, Delhi.
6. The Officer In-charge, Video Conferencing, Karkardooma Courts, Delhi.
7. The Administrative Civil Judge, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
8. The Chief Public Prosecutor, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
9. The President/ Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
10. The Administrative Officer (Judl.), Administration Branch, North-East and Shahdara District are hereby directed to circulate the same in their respective districts.
11. The In-charge, Case Taking Branch/Facilitation Centre/PRO/Computer Branch/CMM Office/ Video-Conferencing, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
12. ~~Need Board.~~
13. ~~Site Committee, Karkardooma/Ti's Hazari Courts, Delhi.~~
14. For uploading on LAYERS.
15. Concerned File.


Principal District & Sessions Judge-East District
Karkardooma Courts, Delhi. 31/1/23

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